

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.86 of 2019

IN THE MATTER OF:

Shriram Chits (Karnataka) Pvt. Ltd. & Ors.

...Appellants

Versus

Registrar of Co-Operative Societies & Ors.

...Respondents

Present

For Appellant: Mr. Krishnendu Datta, Ms Pooja M. Saigal and Mr. Akshay Gupta Advocates.

For Respondent:

ORDER

24.07.2019 In spite of notice on 'Registrar of Co-operative Societies & Chits', Karnataka, Bangalore, nobody appears on behalf of them.

Heard learned counsel for the appellant. Judgement reserved.

In the meantime, the Appellant may file short written submissions, not more than three pages, by 29th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)